

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. †88  
ANSWERED ON 25.11.2024**

**Funds to Develop Sports Infrastructure**

**†88. SHRI SATPAL BRAHAMCHARI:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has allocated funds to develop sports infrastructure, training and coaching facilities in Haryana particularly in Sonipat Lok Sabha Constituency;**
- (b) if so, the details thereof, year-wise and district-wise;**
- (c) the steps taken by the Government to set up regional centre of Sports Authority of India and National Sports Academy in Jind under Sonipat Lok Sabha Constituency in Haryana;**
- (d) whether the Government has provided financial assistance to outstanding sports persons for receiving offshore training as well as from internationally renowned foreign coaches;**
- (e) if so, the details thereof; and**
- (f) the list of the sports persons getting the said financial assistance during the last three years?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

**(a) and (b) 'Sports' being a State subject, the responsibility of development of Sports infrastructure, training and coaching facilities rests primarily with the State/Union Territory Governments. Central Government only supplements their efforts by bridging critical gaps. Funds are allocated scheme-wise and not State-wise in this Ministry.**

**Details of funds allocated under the sports development schemes/programmes of this Department during the last three years are at Annexure - I.**

**(c) Based on an exercise conducted by Sports Authority of India (SAI) in respect of restructuring its existing Sports Promotional Schemes, by taking into account the available infrastructure and financial constraints, it has been decided to focus only on the existing centres.**

**(d) to (f) Yes, Sir. Under the Target Olympic Podium Scheme (TOPS) and the Scheme of Assistance to National Sports Federations, promising athletes/teams, selected after following due process, are provided services of reputed Indian and foreign coaches/supporting staff, scientific & medical support, sports kit, etc. They are also provided financial assistance for training abroad and participation in international competitions in India and abroad.**

**Details of the athletes covered under the TOPS are available at <https://sportsauthorityofindia.nic.in/sai/target-olympic-podium>.**

**ANNEXURE - I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 188 TO BE ANSWERED ON 25.11.2024 REGARDING “FUNDS TO DEVELOP SPORTS INFRASTRUCTURE” ASKED BY SHRI SATPAL BRAHAMCHARI, HON’BLE MEMBER OF LOK SABHA.**

**Funds allocated under the sports development schemes/programmes of the Department of Sports during the last three years**

<b>Financial Year</b>	<b>Budget Allocation (in ₹ crore)</b>
<b>2021-22</b>	<b>1993.00</b>
<b>2022-23</b>	<b>1907.69</b>
<b>2023-24</b>	<b>2380.86</b>

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